

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
(through web-based video conferencing platform)**

**Item 39**

**CP No. 120/Chd/Hry/2020**

**Under Section 213(B)(1), CA 2013**

**In the matter of:-**

Kanchan Raj

...Petitioner

Vs.

DBM Retail Pvt. Ltd.

...Respondent

Due to holding of Allahabad Bench in the second half, the matter could not be taken up today, hence adjourned to 02.02.2023.

-sd-  
Court Officer

December 06, 2022  
SM